

**MATTER UNDER RULE 377**

**REPORTED EXTERNMENT ORDER ON SHRI RAJ NARAIN BY GOVERNMENT OF BIHAR**

**SHRI SHYAMNANDAN MISHRA** (Begasarai): Sir, I had asked for your permission to raise a question on the misuse of D.I.R. in the arrest of Shri Raj Narain. No doubt, we had passed that Act. But, that Act has been grossly misused. My request about this was on Saturday itself.

**MR. SPEAKER** : Mr. Mishra, I chose only one and that was Shri Shashi Bhushan's request. I shall look into it again.

श्री शशि भूषण : मैंने उन को इलाजत दी थी, लेकिन वह हाउस में नहीं है। इस लिए श्री मिश्र अपनी बात कह दे।

**SHRI SHYAMNANDAN MISHRA** : I want to draw the attention of the House to the externment order served on the socialist leader, Shri Raj Narain.

**MR. SPEAKER** : This was done by the Government of Bihar.

**SHRI SHYAMNANDAN MISHRA** : That is right. But, the D.I.R. had been passed by this House. It is a highly irresponsible and excessive action on the part of the executive. There was no question of D.I.R. involved. Shri Raj Narain was proceeding to attend a meeting of his National Executive which was to be held on the 7th, 8th and 9th.

His purpose was only to attend the meeting of the national executive. He is a Member of Parliament.

अध्यक्ष महोदय : वह तो राज्य मन्त्र के मंत्री हैं न, तो उधर उटना चाहिए और यह तो स्टेट ने अप्लाइ किया है, इन्होंने बोर्ड ही अप्लाइ किया है।

**SHRI SHYAMNANDAN MISHRA** : Would you not ask the Government to tell us why the Defence of India Rule is being misused in this blatantly wrong manner? (Interruptions)

**MR. SPEAKER** : Now we shall take up further discussion and voting on the Demands for Grants under the control of the Ministry of Commerce.

**DEMANDS\* FOR GRANTS  
1974-75—Contd.**

**MINISTRY OF COMMERCE—Contd.)**

**SHRI M. SUDARSANAM** (Narasaraopet) : Mr. Speaker, Sir, while supporting the demand for grants of the Commerce Ministry, I compliment Professor Chattopadhyaya and his team of officers for their excellent achievements during the year. Exports touched an all-time high at Rs. Rs. 1,961 crores. The export surpluses must be created in a big way even at sacrifice of home consumption. To meet the fantastic oil and food bills, it is most essential that the production base is tremendously increased on a war footing, thus creating more surpluses. Strikes and lock-outs should be banned for five years. Agricultural production must be increased considerably by supplying inputs such as fertilisers, water etc. Raw materials for industrial purposes must also be regularly supplied. Electricity cuts are hampering production in a big way. These hurdles must be removed. The need for a well-defined and clear-cut export strategy is of paramount importance today than ever before.

During the first nine months (April-December) in 1973-74, exports touched a figure of Rs. 1,691 crores which were higher by about 21.6% than the exports in the first nine months of last year. On the other hand, imports have grown at a faster rate during this period. Imports during April-December 1973 were of the order of Rs. 1,785 crores recording an increase of Rs. 548 crores or 44% as compared to the imports during the corresponding period of 1972-73. The various import items which have shown a steep rise during this period include wheat, petroleum and petroleum products, machinery, fertilisers, chemical elements and compounds, non-ferrous metals etc.

\*Moved with the recommendation of the President.